

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s) (Civil) No(s). 488/2022

K. PURUSHOTTAM REDDY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P. (C) No. 718/2022 (PIL-W)

Date : 02-04-2025 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Mr. Ravi Shankar Jandhyala, Sr. Adv.
Mr. M.s.vishnu Sankar, Adv.
Mr. Sriram Parakat, Adv.
Mr. Aditya Santosh, Adv.
Ms. Haritha H, Adv.
M/S. Lawfic, AOR

Mr. Rao Ranjit, AOR

For Respondent(s) :

Mr. Maninder Singh, Sr. Adv.
Mr. Prateek Kumar, AORMr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Ms. Kanu Agrawal, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Ms. Prerna Dhal, Adv.
Mr. Devashish Bharuka, Adv.
Mr. Arvind Kumar Shama, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 30.04.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI T.C.)
ASSISTANT REGISTRAR